

DISTRICT COURT, KHURDA

No 06

Date 07/04/2021

NOTIFICATION FOR e-FILING

It is hereby notified that the facility of e-Filing through e-Filing Portal developed by e-Committee of Supreme Court of India has been started in the District and Subordinate Courts of Khurda Judgeship.

Using e-Filing Portal has advantages such as availability of automatic storage of electronic case filing documents, secure storage space for electronic case documents, automatic verification by the Portal, communication of case details through e-Mail and SMS immediately after filing, Learned Advocates can access their case documents at any place by use of internet and facility for storage of case documents in segregated manner for convenient access to any part of the case record.

Link of e-Filing Portal (<https://efiling.ecourts.gov.in/or/>) is available in option of "Important Information" in the website of District Court, Khurda (<https://districts.ecourts.gov.in/khordha>) for kind reference.

e-Filing of cases shall be made in accordance with the Orissa High Court Guidelines for e-Filing (hereinafter 'Guidelines') mentioned hereunder. In view of exigency due to COVID-19, the concerned Advocates/Parties who opt for e-Filing are required to file hard copies of e-filed cases subsequently during normal functioning of the Court as early as possible. Hard copy of such e-filed cases shall be filed along, with requisite court fees at the filing counters. E-Filing portal is also directly integrated with e-Pay Portal developed by e-Committee of Supreme Court of India, having facility for online payment of Court fees. Such Advocate/Party, who wants to pay the Court Fee online, they can disburse the requisite Court Fee through Online e-Pay Portal (<https://pay.ecourts.gov.in>). The Link where all the Video Tutorial relating to the operations of e-filing and e-Pay are available in the website of District Court, Khurda.

Before filing any Case through e-Filing Portal, the "Advocates" or "Party in Person" shall be required to create his/her user account in the e-Filing Portal. Detailed Guidelines for user creation are available in the website of District Court, Khurda under link of e-Filing.

The Advocate account creation process shall be verified by "One Time Password" which will be sent on Mobile Number and e-Mail address of concerned Advocate registered in the CIS database of each Court Complex of Khurda Judgeship . Some Advocates may have changed their mobile number or the registered e-Mail address may not be in use or there may be some Advocates whose details may not have been registered in the said databases of concerned Court Complex establishments. To meet such situation, a link 'Advocate Details' is made available in the website of District Court, Khurda ,where the Advocates can see their registered e-Mail address and mobile number. If any Advocate wants to add his/her details (mobile/email etc.) or he/she wants any change in mobile number or email address, then he/she shall send e-Mail for the same to " efilingbbsr@gmail.com" along with a copy of his/her Bar Council Enrollment Certificate or Bar Association Identity Card of having Bar Council Enrollment Number.

The facility of filing of cases through "e-Mail" shall be simultaneously continued till further orders so that the Advocates/party in person may create their user accounts and start e-Filing in the meantime. It is to be ensured that filing is made only through one mode i.e. either through e-Mail or on the e-Filing portal. If filing is made through both the modes, either the case will not be listed or it will delay the listing as the system will identify two cases in one matter.

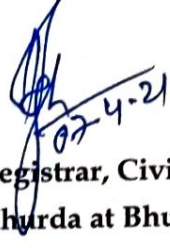
In case any assistance is required in e-Filing the following Helpline numbers may be contacted during working hours:-

1. Mr. Sri Sudhir kumar Baral -9439649435(M)
2. Ms. Priyadarsini Nayak - 7978453984(M)
3. Mr Swatik Srichandan -7008554563(M)

Learned Advocates/litigants who wish to e-file their cases but have no or limited access to IT Services may approach in e-Sewa Kendra functioning at each Court Complex for getting assistance regarding e-Filing of cases.

All relevant details regarding e-Filing and e-Pay are available under the category of "Important Information" of District Court, Khurda.

By Order



Registrar, Civil Courts,
Khurda at Bhubaneswar

No. 1212 (80) . Dt. 08/04/2021

Date : 07.04.2021

Copy forwarded to the following for information and necessary action:-

1. All the Civil and Criminal Courts of this Judgeship.
2. The President/Vice-President/ Secretary, Bar Association, Capital/ Bhubaneswar/ Khurda / Banpur/Jatni/Tangi/Chilika for information and necessary action.
3. The Secretary, DLSA, Khurda at Bhubaneswar.
4. The G.P, Khurda/ Bhubaneswar.
5. The P.P, Khurda/ Bhubaneswar.
6. The A.P.P, Banpur/Jatni/Tangi/Chilika.
7. The Collector, Khurda.
8. Notice Board & Website.


Registrar, Civil Courts,
Khurda at Bhubaneswar